

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
GOMATI JUDICIAL DISTRICT, UDAIPUR.**

No. F. 4(82)-DJ/G/UDP/2017/ 4213-23

May 17th of 2017.

// N O T I C E //

Pursuant to this office "Notice" issued vide No. F. 4(82)-DJ/G/UDP/2017/3755-62 dated 25th April of 2017 and subsequent "Notice" issued vide No. F. 4(82)-DJ/G/UDP/2017/3955-62 dated 3rd May of 2017, the below mentioned Advocates practicing under respective Bar Associations of Udaipur & Amarpur, under Gomati District submitted their application expressing willingness for the empanelment as "**ADVOCATE COMMISSIONERS**" and on scrutiny they are found eligible for appearing before the Selection Committee for Viva-voce test, date of which will be notified shortly.

SI No.	Name of the Advocate	Bar Association
1.	Sri. Haran Ch. Das Advocate	Amarpur Bar Association, Gomati District.
2.	Sri. Santanu Das Advocate	Amarpur Bar Association, Gomati District.
3.	Sri. Jayanta Prasad Deb Advocate	Udaipur Bar Association, Gomati District.

(Signature)
(S. Datta Purkayastha)

**(CHAIRPERSON)
DISTRICT & SESSIONS JUDGE,
GOMATI DISTRICT, UDAIPUR.**

Copy for information to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala;
2. The Addl. District & Sessions Judge, Gomati District, Udaipur;
3. The Chief Judicial Magistrate-cum- Civil Judge (Sr. Div), Gomati District, Udaipur;
4. The President, District Bar Association, Udaipur/ Amarpur, Bar Association;
5. The System Officer, of this establishment for uploading the said Notice in the official website of the Gomati Judicial District;
6. Person Concerned;
7. NOTICE BOARD of this establishment; and
8. ORDER BOOK.

(Signature)
**(CHAIRPERSON)
DISTRICT & SESSIONS JUDGE,
GOMATI DISTRICT, UDAIPUR.**